

lay on the Table :—

- (1) A copy of the Arms (Amendment) Rules, 1969, published in Notification No. G.S.R. 266 in Gazette of India dated the 15th February, 1969, under sub-section (3) of section 44 of the Arms Act, 1959. [Placed in Library. See No. LT-235/69].
- (2) A copy of the Punjab Khadi and Village Industries Board (Reorganisation) Order, 1969, published in Notification No. S.O. 379 (English version) and S.O. 380 (Hindi version) in Gazette of India dated the 25th January, 1969, under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957. [Placed in Library. See No. LT-236/69].
- (3) A copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—
 - (i) The Indian Administrative Service (Recruitment) Amendment Rules, 1969, published in Notification No. G.S.R. 257 in Gazette of India dated the 15th February, 1969.
 - (ii) Indian Police Service (Recruitment) Amendment Rules, 1969, published in Notification No. G.S.R. 258 in Gazette of India dated the 15th February, 1969. [Placed in Library See No. LT. 237/69].

Major Port Trusts (Procedure at Board Meetings) Amendment Rules and Annual Accounts of the Commissioners for Port of Calcutta for 1966-67 and Audit Report.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : I beg to lay on the Table :—

- (1) A copy of the Major Port Trusts (Procedure at Board Meetings) Amendment Rules, 1969, published in Notification No. G.S.R. 120 in Gazette of India dated the 18th January, 1969, under sub-section

(3) of section 122 of the Major Port Trusts Act, 1963 [Placed in Library, See No. 238/69].

- (2) A copy of the Annual Accounts of the Commissioners for the Port of Calcutta for the year 1966-67 and the Audit Report thereon. [Placed in Library. See No. LT-239/69].

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BUSINESS OF THE HOUSE—Contd.

THE MINISTRY OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 10th March, 1969, will consist of :—

- (1) Further discussion on the General Budget for 1969-70.
- (2) Submission to the vote of the House of Demands on Account (General) for 1969-70.
- (3) Consideration and passing of the Public Employment (Requirement as to Residence) Amendment Bill, 1969, as passed by Rajya Sabha.
- (4) Discussion and voting on : Demands for Grants (Railways) for 1969-70. Supplementary Demands for Grants (Railways) for 1968-69.

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12.24 hrs.

BUSINESS ADVISORY COMMITTEE

Thirtieth Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to move :

“That this House do agree with the Thirtieth Report of the Business Advisory Committee presented to the House on the 6th March, 1969”.

MR. SPEAKER : Motion moved :

“That this House do agree with the Thirtieth Report of the Business Advisory Committee presented to the House on the 6th March, 1969”.